

# HIGH COURT OF CHHATTISGARH, BILASPUR

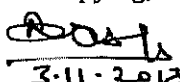
Enidt. No. 10622 / Checker/

Bilaspur, dated <sup>3<sup>rd</sup></sup>.....November, 2018

III-6-7/2000

Copy of Government Notification No. 10838/4064/21-B/CG/18 dated 02/011/2018 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar Raipur regarding *appointment of Special Judge in the Special Court at Raipur for exclusively trial of C.B.I. Cases* is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 17) Registrar (Vigilance/ I. & E), High Court of Chhattisgarh, Bilaspur *for information.*
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 19) The District and Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/Bastar at Jagdaipur/ Bemetara/Bilaspur/Dakshin Bastar, Dantewada/Dhamtari/Durg/Janjgir-Champa/ Jashpur/ Kabirdham / Kondagaon/ Korba/ Korla at Baikunthpur/ Mahasamund/Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/Surguja at Ambikapur/Uttar Bastar, Kanker, (Chhattisgarh) *for information & necessary action.*
- 20) Shri Sunil Kumar Nande, Additional District & Sessions Judge, Raipur *for information & necessary action.*
- 21) The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/Checker) High Court of Chhattisgarh, Bilaspur, *for information.*
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge, Court Manager /(JJB Cell)/Accounts/ O/o R.G./Confidential/ Budget/ Checker/ Protocol/ Works/ D.E./ Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ NIC/Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*

  
3.11.2018  
(Neelam Chand Sankhla)  
Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, RAIPUR (C.G.) 492002**

**NOTIFICATION**

Raipur dated 02.11.2018

F. NO. 10838/4064/XXI-B/C.G./18. In exercise of the powers conferred by sub-section (1) of Section 3 of the Prevention of Corruption Act, 1988 (No. 49 of 1988) and in consultation with the High Court of Chhattisgarh, the State Government, in supersession of earlier Notification No. 1806/2674/XXI-B/C.G./15, dated 07.08.2015, hereby, appoints Shri Sunil Kumar Nande, Member of Higher Judicial Service as Special Judge for Special Court (C.B.I. cases) established with head quarter at Raipur, exclusively for the trial of offences arising under the Prevention of Corruption Act, 1988 (No. 49 of 1988), investigated by Delhi Special Police Establishment and Central Bureau of Investigation for the area comprising all the revenue Districts of State of Chhattisgarh.

By order and in the name of the  
Governor of Chhattisgarh,

(Ravishankar Sharma)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

Endt.No. 10839/4064/XXI-B/C.G./18,

Raipur dated, 02.11.2018.


Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 10474/III-6-7/2000/Checker, Bilaspur, Dated 31<sup>st</sup> October, 2018,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Secretary, Govt. of Chhattisgarh, General Administration Department,
6. District & Sessions Judge, Raipur,
7. Superintendent of Police, Special Police Establishment, CBI, Char Imli, Bhopal,
8. Shri Pankaj Kumar Jain, Special Judge in Special Court for C.B.I. Cases Raipur,
9. Shri Sunil Kumar Nande, Additional District and Sessions Judge, Raipur,

Contd.....

10. Director, (V-II), Department Personnel & Training, Government of India, Ministry of Personnel, Public Grievance & Pensions, North Block, New Delhi, 110001, with reference to their letter No. 224/1/2008-AVD-II(Part III) dated 23rd May, 2011.
11. Deputy Director, Govt. Regional Printing Press, In front of Indravati Bhawan, Atal Nagar, Raipur, for publication in Extra Ordinary Gazette,

for information and necessary action.

 2.11.18

(Maneesh Kumar Thakur)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department.